

COURT OF SH. AJAY GULATI, Ld. SPECIAL JUDGE (PC Act) CBI-12, ROUSE AVENUE DISTRICT COURTS, NEW DELHI

WEEKLY ADVANCE LIST

(21st December to 24th December 2020)

DATE: 21.12.2020, MONDAY (VIRTUAL HEARING)

<u>Sr. No.</u>	<u>Case No.</u>	<u>Case title</u>	<u>Session</u>
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MISC./ FURHTER PROCEEDINGS

1.	C. C. NO. 351/2019	CBI Vs ANANT GAONKAR & ORS.	Session 1
2.	COMPLAINT CASE NO. 06/2020	ED Vs. KAMLESH KUMAR JHA & ORS.	Session 1

ARGUMENTS ON BAIL APPLICATION

3.	BAIL MATTER NO. 84/2020	KASHI NATH TIWARI Vs. CBI	Session 1
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FOR REBUTTAL ARGUMENTS

4.	C. C. NO. 271/2019	CBI Vs SANJIV KUMAR & ORS.	Session 2
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DATE: 22.12.2020, TUESDAY (PHYSICAL HEARING)

<u>Sr. No.</u>	<u>Case No.</u>	<u>Case title</u>	<u>Session</u>
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PROSECUTION EVIDENCE / CONSIDERATION OF APPLICATION

1.	C. C. NO. 268/2019	CBI Vs. MAHIPAL SINGH & ORS.	Session 1
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MISC./FOR FILING OF REPORT BY CBI

2.	C. C. NO. 42/2020	CBI Vs. DIVYANSHU NAVLAKHA & ORS.	Session 1
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FOR FILING SUPPLEMENTARY REPLY BY CBI AND ARGUMENTS

3.	C. C. NO. 18/2020	CBI Vs. HAMIDULLAH BHATT	Session 1
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ARGUMENTS ON APPLICATION U/s 19 Cr.P.C ACCUSED SITA RAM GUPTA

4.	C. C. NO. 264/2019	CBI Vs. M/s MAHUA MEDIA & ORS..	Session 1
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REPLY AND ARGUMENTS ON BAIL APPLICATION OF ACCUSED

5.	C. C. NO. 29/2020	CBI Vs. SHIV DUTT BAKSHI	Session 1
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ARGUMENTS ON CHARGE

6.	C. C. NO. 276/2019	CBI Vs. RAJESH CHANDER KARNATAK & ORS.	Session 1
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DATE: 23.12.2020, WEDNESDAY (VIRTUAL HEARING)

<u>Sr. No.</u>	<u>Case No.</u>	<u>Case title</u>	<u>Session</u>
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ARGUMENTS ON CHARGE

1.	CBI CASE NO. 405/2019	CBI Vs. KAMLESH KUMAR JHA & ORS.	Session 1
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ARGUMENTS

2.	CRIMINAL APPEAL NO. 10/2019	SEEMA SHARMA Vs. CBI	Session 1
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DATE: 24.12.2020, THURSDAY (VIRTUAL HEARING)

<u>Sr. No.</u>	<u>Case No.</u>	<u>Case title</u>	<u>Session</u>
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ARGUMENTS ON APPLICATION

1.	CHARGE-SHEET NOT YET FILED	CBI Vs. ASHUTOSH KUMAR SINGH	Session 1
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